


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or<br>C.A. No. | T.P. No. | Purpose   | Section | Name of the Parties<br>M/s. / Mr.  |
|-------------------------|----------|---|---------|------------------------------------|
| CP No.147/<br>BB/ 2017  | -        | For filing<br>additional<br>information<br>as required<br>by registry | 252(3)  | Merlin Hydraulics Pvt. Ltd. Vs ROC |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER             | REPRESENTATION TO WHOM | SIGNATURE  |
|------------|---|------------------------|--|
| 1          | AKASH RBANTIA<br>FOR ABHISIT ATUR<br>9742132241 | PETITIONER             |  |

**ORDER**

Counsel for Petitioner is present. He requested time to submit additional information. List it on 08/11/2017.

  
**Member (T)**

  
**Member (J)**